

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

OA.NO..170/00921/2016

DATED THIS THE 3rd DAY OF AUGUST 2017

HON'BLE SHRI JUSTICE HARUN-UL-RASHID, MEMBER(J)

HON'BLE SHRI P. K. PRADHAN, MEMBER(A)

Smt.Suchetha Suvarna,
Aged about 45 years,
W/o Sri Gopala,
Residing at;
Palaneer, Thalithota House, Kavoor,
Mangaluru-1.
Employed as Senior Clerk,
Sub Regional Office,
The Marine Product Export
Development Authority,
Mangalore

...Applicants

(By Shri PP.Hegde..... Advocate)

Vs.

1.Union of India,
Represented by its Principal Secretary,
Ministry of Commerce and Industries,
Central Secretariat,
North Block, New Delhi – 110001.

2.The Chairman,
Regional Office,
The Marine Product Export
Development Authority,
MPEDA House,
Panampilly Avenue,
PB.No.4272, Kochi 682036

3.Assistant Director
Sub Regional Office,

The Marine Product Export
Development Authority,
Attavara Katte, Attavara,
Mangalore -1.

..Respondents.

(By Shri Biju & Co .. Counsel for R2&3
Shri MV.Rao.. Sr.Panel Counsel for R-1)

ORDER (ORAL)

JUSTICE HARUN-UL-RASHID MEMBER (J):

1. The learned counsel for the applicant filed a memo seeking permission to withdraw the OA. Permission granted.
2. OA is dismissed as withdrawn. No order as to costs.

(P. K. PRADHAN)
MEMBER(A)

(JUSTICE HARUN-UL-RASHID)
MEMBER(J)

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